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**CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH: CUTTACK**

**OA No. 230 of 2013
Cuttack, this the 24th day of April, 2013**

**CORAM
HON'BLE MR.A.K.PATNAIK, MEMBER(JUDL.)
HON'BLE MR. R.C.MISRA, MEMBER (ADMN.)**

Niranjan Chaudhary,
Aged about 28 years,
Son of Kishore Chaudhary,
At-Baghi,
Po-Chakwai,
PS-Warisaiganj,
Dist.Nawada (Bihar).

....Applicant

(Advocate(s)- M/s.Abhiram Swain,
S.Ch.Mohanty,
N.Ch.Mohapatra,
P.K.Mishra,
P.M.P.Singh,

-VERSUS-
Union of India represented through -

1. Secretary,
Ministry of Railway,
Raili Bhawan,
New Delhi-110 001.
2. General Manager,
East Coast Railway,
ECoR Sadan,
Chandrasekhpur
3. Chief Personnel Officer,

Wales

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Railway ECoR Sadan,
Chandrasekharpur,
Bhubaneswar-751 017,
Dist. Khurda.

4. Deputy Chief Personnel Officer (Recruitment),
Railway Recruitment Cell,
Rail Sadan,
Chandraekhaprur,
Bhubaneswar-751 017
Dist. Khurda.

.....Respondents

(Advocate (s)-Mr.T.Rath)

ORDER

(Oral)

A.K.PATNAIK, MEMBER (JUDL.):

Heard Shri A.Swain, Learned Counsel for the Applicant and Shri T.Rath, Learned Standing Counsel, on whom a copy of this OA has already been served, appearing for the Respondents and perused the materials on record.

2. The Applicant has filed this OA solely on the ground that no show cause has ever been received by him. However, it seems that the selection process is already over and, therefore, at this stage, as agreed to by Learned Counsel for the Applicant, we deem it proper to dispose of

Adas

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this OA with direction that if the Applicant makes a representation to Respondent No.4 within two weeks hence, the same shall be considered and disposed of through a reasoned and speaking order within a period of 45 days from the date of receipt of such representation, under intimation to the Applicant. It is, however, made clear that we are not expressing any opinion on the merit of the matter.

3. With the above observation and direction this OA stands disposed of. There shall be no order as to costs.

4. On the prayer of Shri Swain, Learned Counsel for the Applicant, copy of this order along with paper book be transmitted to Respondent No.4, at his cost. Shri Swain, Learned Counsel for the Applicant undertakes to furnish the postal requisite by 25.4.2013.


(R.C.MISRA)
Member (Admn.)


(A.K.PATNAIK)
Member (Judl.)